### GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS

### **LOK SABHA**

### **UNSTARRED QUESTION NO. 1843**

TO BE ANSWERED ON 31.07.2025

#### SETTING UP OF TRIBAL MUSEUMS

## 1843. SHRI BALASHOWRY VALLABHANENI: SHRI AMARSING TISSO:

Will the Minister of **TRIBAL AFFAIRS** be pleased to state:

- (a) whether the Government proposes to establish Tribal Museums or Cultural Centres in Karbi Anglong and Dima Hasao districts of Assam under any centrally sponsored scheme;
- (b) if so, the status of such proposals along with the details of fund allocations thereunder;
- (c) whether any coordination is being undertaken with the State Government for integrated cultural development in tribal areas;
- (d) the details of tribal freedom fighters from Andhra Pradesh;
- (e) whether it is true that the Government has sanctioned ten Tribal Freedom Fighters' Museums in the country and if so, the details thereof; and
- (f) the details of the Tribal Freedom Fighters' Museums set up/proposed to be set up in Andhra Pradesh to acknowledge the heroic and patriotic deeds of tribals?

#### **ANSWER**

# MINISTER OF STATE FOR TRIBAL AFFAIRS SHRI DURGADAS UIKEY

- (a) to (c): At present, there is no proposal under consideration to establish Tribal Museums or Cultural Centres in Karbi Anglong and Dima Hasao districts of Assam under any centrally sponsored scheme. However, Ministry of Tribal Affairs, Government of India under the Centrally Sponsored scheme 'Support to Tribal Research Institutes (TRIs)' extends financial support to 29 Tribal Research Institutes (TRIs) in States/Union Territories (UTs) including Tribal Research Institute Assam. Under the scheme, proposals relating to infrastructural needs, research & documentation activities and training & capacity building programmes, organization of tribal festivals, yatras for promotion of unique cultural heritage and tourism and organisation of exchange visits by tribals are organised so that their cultural practices, languages and ritual are preserved and disseminated. TRIs are primarily institutions under the administrative control of the State Government/UT Administration.
- (d): As informed by the Government of Andhra Pradesh, the details of Tribal Freedom Fighters in Andhra Pradesh are at **Annexure-I**.
- (e): Ministry of Tribal Affairs (MoTA) provides financial assistance under the Centrally Sponsored Scheme 'Support to Tribal Research Institutes' to States/UTs for setting up Tribal Freedom Fighters Museum to acknowledge the heroic and patriotic deeds of tribal people who struggled against the colonial rule and dedicated their life to the nation. Under the scheme, the Ministry provides grants to the state. The state is required to arrange land, prepare detailed project report and implement the project through a construction and curation agency. As of now, the Ministry has approved 11 projects for the construction of museums for tribal freedom fighters in 10 States. The particulars of the museums sanctioned, the location of the museum, funds approved are as follows.

S. No.	State	Location	Project Cost (Rs. in crore)	Ministry of Tribal Affairs (Approved) grants (Rs. in crore)
1	Jharkhand	Ranchi	34.22	25.00
2	Gujarat	Rajpipla	257.94	50.00
3	Andhra Pradesh	Lambasingi	45.00	25.00
4	Chhattisgarh	Raipur	53.13	42.47
5	Kerala	Wayanad	16.66	15.00
6	Madhya	Chhindwara	40.69	25.69
7	Pradesh	Jabalpur	14.39	14.39
8	Telangana	Hyderabad	34.00	25.00
9	Manipur	Tamenglong	51.38	15.00
10	Mizoram	Kelsih	25.59	25.59
11	Goa	Ponda	27.55	15.00

Bhagwan Birsa Munda Tribal Freedom Fighter Museum at Ranchi Jharkhand was inaugurated on November 15, 2021 and Badal Bhoi State Tribal Freedom Fighters Museum, Chhindwara and Raja Shankar Shah and Raghunath Shah, Jabalpur were inaugurated on 15<sup>th</sup> November, 2024.

(f): Tribal Freedom Fighters Museum, Tajangi in Chinthapalli Mandal, Alluri Seetharama Raju District was sanctioned in Andhra Pradesh. An estimated budget of Rs.45.00 Crore (Rs.25.00 Cr under 'Support to TRIs' scheme from Ministry of Tribal Affairs, Government of India and Rs. 20.00 Cr from Government of Andhra Pradesh) has been sanctioned.

Statement referred to in reply to part (d) of the reply to Lok Sabha Unstarred Question No. 1843 for answer on 31.07.2025

### **Details of Tribal Freedom Fighters in Andhra Pradesh**

Sl. N o.	Name of the Freedom Fi ghters	Name of the villa ge in wh ich born	Name of the villag e/ place i n which died	Struggle mo vement in w hich associa ted	Important contri bution of the free dom fighters
1	S/o Venkata R amaRaju	i is a villa ge in Pad	Mampa in Visakhapat nam Distri ct	bellion	The Rampa Rebellion of 1922, also known as the Manyam Rebellion, was a tribal uprising, led by him in Godavari Agency of Madras Presidency, British India. It began in August 1922 and took the form of guerrilla warfare, until His surrenderand killing him in May 1924.
2	Dora S/o Boggu Do ra	of Battapa nuku Villa ge, Chinth apalli Talu ka - Lanka	asampeta, Krishnade vipetaman dal, visakh apatna m District	on (1922-1924 )	Principal lieutenant of the Late Shri Allu ri Sitarama Raju, her o of Rampa Pithuri—revolt of the hill tr ibes of the Visakhap atnam and Godavari Distts. in 1921—24. He contributed in the attacking the police stations of Krishn a Devi Peta, Addate egala and Annavara m and procuring am munition for their as sault missions. Principal lieutenant of the Late Shri Alluri Sita

					rama Raju, hero of R ampa Pithuri—revol t of the hill tribes of the Visakhapatnam a nd Godavari Distts. i n 1921—-24. He contributed in the attacking the police stations of Krishna Devi Peta, Addateeg ala and Annavaram a nd procuring ammunition for their assault missions.
3	Gam Mallu D ora S/o Boggu Do ra	of Battapa nuku Villa ge, Chinth apalli Talu ka - Lanka	asampeta, Krishnade vipetaman dal, visakh apatna m District	Rampa Rebelli on (1922-1924 )	He was the left han d to Raju Principal lieutenant of the Late Shri Allu ri Sitarama Raju, her o of Rampa Pithuri—revolt of the hill tr ibes of the Visakhap atnam and Godavari Distts. in 1921—24, which synchronised with Gandhiji's first Civil Disobedience Movement; He contributed in the attacking the police stations of Krishna Devi Peta, Addateeg ala and Annavaram a nd procuring ammunition for their assault missions.  Sentenced to death, later commuted to tr ansportation for life; Served a sentence of 13-1/2 years and a f

					urther term of 3-1/2 years internment at Visakhapatnam
4	Kankipati Yendupadal S/o Guravayy a	sa Visakha patnam Di	n 17-09-19	Rampa Rebelli on (1922-1924 )	
5	KankipatiKot hadas S/o Ballayya Padal	Lakkavara pukota (L. Kota)		Rampa Rebelli on (1922-1924 )	
6	KankipatiYen duPadal, S/o Sarbhananapa dal	Peddavala sa		Rampa Rebelli on (1922-1924 )	
7	PothuniMalay ya S/o Lakshmay ya	Chapathip alem		Rampa Rebelli on (1922-1924 )	
8	Sankoji Mukkadu S/o Mallaiah	Singannap alli		_	Follower of Sri Allu ri Seetha Rama Raju in Rampa Rebellion. His name included in Government Gazz ette on 01-06-1923 as ManyamViplavaka rulu

9	II	Palem,Ko	the villages of Ganagar	on (1922-1924	Follower of Sri Alluri Seetha Rama Rajuin Rampa Rebellion. His name included in Government Gazzette on 01-06-1923 as ManyamViplavakarulu. He is the one of the Great Archer
10	gadu			Rampa Rebelli on (1922-1924 )	One of the followers of Raju
11	MuttaduBudd ayyadora S/o Bodidora	Koyyuru o f Visakhap atnam Dist rict		Rampa Rebelli on (1922-1924 )	
12	1 * *	Ganagarla Palem,Ko yyuruman dal of Vis akhapatna m District		Rampa Rebelli on (1922-1924 )	
13	BonangiPotha raju S/o Chinnayy a	napalem,		Rampa Rebelli on (1922-1924 )	
14	Mottadam Veerayya Dor a S/o Solobind ora	GudemCh inthapalli			Released by the troo ps in Rajavomming i
15	JeerthaGantay ya S/o Bheemud u	GudemKo ttaveedhi		Rampa Rebelli on (1922-1924 )	
16	Pujari Bangar ayyaa S/o Balayya D ora	alu, gude		Rampa Rebelli on (1922-1924 )	

17	KankipatiNadi mpadal S/o Melupadal	sa,Koyyur		Rampa Rebelli on (1922-1924 )	
18	1 *	Makavara m,Koyyur u(M)		Rampa Rebelli on (1922-1924 )	
19	Mottadam Lingannadora S/o Sarabhann adora	m	_	Rampa Rebelli on (1922-1924 )	
20	1	Bhojampa lem	_	Rampa Rebelli on (1922-1924 )	
21	BedlaBalayya	Gudem		Rampa Rebelli on (1922-1924 )	
22	BedlaKothann a	Gudem		Rampa Rebelli on (1922-1924 )	
23	MottadamBod idura	Dokuluru		Rampa Rebelli on (1922-1924 )	
24		Makavara m,Koyyur u(M)		Rampa Rebelli on (1922-1924 )	
25	BonkulaGunn adu	Sarabhann apalem, K oyyuru(M ) of Visak hapatnam District		Rampa Rebelli on (1922-1924 )	
26	KankipatiKatt upadal	Thirumam idi		Rampa Rebelli on (1922-1924 )	

27	S/o Veeranna padal	K.veedi (		Rampa Rebelli on (1922-1924 )	
28	yadora S/o Veerayya dora	yalu, Chin	y the Britis h and sente ncesed for	on (1922-1924 )	Recipient of Tamra Patra from the Gove rnment of India on t he eve of Silver Jubi lee of Indian Indepe ndence on 15/8/197
29	ya, S/O Ponna ppa Naidu	i Mandal Visakhapa	e past in R ampa Free	luri Sitaramara ju in Rampa R ebellion who was imprision ed in Andama n Jail after the death of Alluri Sita Ramaraju.	Convicted under section 121 IPC, Sente ncedon 13/5/1925 to transportation for life and incarcerated in the Rajahmundry jail, Borstal school, Tanjavur and Madras Jail before he deported on 20-11-1928 to Andamans
30	Padal S/oAndayya	alu, Villag	NJ Village, PORT BL	luri Sitaramara ju in Rampa R ebellion who was imprision ed in Andama n Jail after the death of Alluri Sita Ramaraju.	Took an active part in the 1922 24 Ramp a Rebellion in the A gency area of Visak hapatnam district wa ged by Alluri Sitara ma Raju. Participant in a number of Skir mishes with the British Police, Govt. Announced a reward of Rs.100/- for furnishing information facilitating his capture, ar rested in May, 1924. Convicted under Sec. 121 LP.C. and sent enced on 13.05.1925 to transportation for life, Sullered in the Rajahmundry, Cann

					anore, Tiruchirapalli, Palmoothah, Madras and finally deported to the Cellular Jail in Andaman on 25.0 4.1926. Settled down at BrichGunj Village from Port Blair.
31	GolivilliSanya sayya S/o Chitukula yya	varam,Chi		Follower of Al luri Sitaramara ju in Rampa R ebellion who was imprision ed in Andama n Jail after the death of Alluri Sita Ramaraju.	
32	yasi	,Narsipatn amTaluk o f Visakhap atnam Dt	n 10-5-192 4 between Malamakar am and Ch intapalli G	Follower of Al luri Sitaramara ju in Rampa R ebellion who was imprision ed in Andama n Jail after the death of Alluri	Convicted under section 121 IPC, Sente ncedon 13/5/1925 transportation for life – Imprisoned in the Rajahmundry and Penitentiary jail Madras and finally transported to Andamans.
33	Ambati Laksh maiah S/o Yerrayya		prisoned at Andamans and May b e died in Ja il Convicted under secti	Follower of Al luri Sitaramara ju in Rampa R ebellion who was imprision ed in Andama n Jail after the death of Alluri Sita Ramaraju.	Actively participate in feedom struggles leas by Ramaraju

34					Participated in the F
			r -		reedom Struggle
				ju in Rampa R	
	idu			ebellion who	
		ict	llai	was imprision	
				ed in Andama	
				n Jail after the	
				death of Alluri	
				Sita Ramaraju.	
35	SunkariPottay	_			Imprisoned in Rajal
	ya	etta,Chint			mundry, Penitentiar
	S/o Kotayya	hapalli(T),		ju in Rampa R	y Jail Madrs.
		Visakhapa		ebellion who	
		tnam Distr		was imprision	
		ict		ed in Andama	
				n Jail after the	
				death of Alluri	
				Sita Ramaraju.	
36	KakuruLaksh	Malamaka		Follower of Al	
	mayya	varam,Chi		luri Sitaramara	
	S/o Somayya	nthapalli		ju in Rampa R	
		(T), Visak		ebellion who	
		hapatnam		was imprision	
		District		ed in Andama	
				n Jail after the	
				death of Alluri	
				Sita Ramaraju.	
37	SeggiErrayya	Nadimpal		Follower of Al	
	S/o Gangayya	em,Chinth		luri Sitaramara	
		apalli		ju in Rampa R	
		(T)		ebellion who	
				was imprision	
				ed in Andama	
				n Jail after the	
				death of Alluri	
				Sita Ramaraju.	
38	Vegiraju Saty	Kumudav	Cellular Jai	Follower of Al	He was a brave lead
					er who Fought again
	, S/o Venkata	avaram tal	S	ju in Rampa R	st the British forces
	naradnta Raju	uk, West		ebellion who	Attacked the British
		Godavari		was imprisone	forces at KirrabuKo
		Dist			ndapalli Several tin
				Jail after the d	es

					Sentenced on 13-5-1 925 Rajahmundry, Tirachrapalli finally Andamans.
39	Karam Tamm anna Dora		n 1880 by t he British	pa rebellion (1 839 to 48) was led by Karam Tammanna Do ra, a KoyaMut	The British took for ward the Muttadar s ystem (village head man), which was est ablished by the Mog huls, and modified it by appointing Muna sabdars, over the muttadars.
					Supported by five ot her muttadars, Tam manna Dora formed a formidable armed group of 30 men and led a number of atta cks. As per historian David Arnold in his book 'Rebellious Hillmen: The Gudem-Rampa Risings 1839-1924' the deadliest attack by Tammanna Dora was in 1840, in which he in a daring ambush on a police p arty, killed 12 police men and injured ano ther 20.
					For the next eight ye ars, he became a her o and in the entire A gency tracts, till his mysterious disappea rance in 1848.
40	Marri Kamayy a (Kondh)	Garudapal li, Hukum peta Mand al, Visakh apatnam		Independent R evolution	Marri Kamayya was born into a wealthy peasant family, Ka maya became a full- time activist under t

he influence of the i ndependence move ment, which gained momentum in the ag ency area. The gove rnment and the gang united to set fire to his hometown Garu dapalli as the Kama ya and his followers , who had converted to Buddhism, were e xhorted to stay awa y from addictions. L ands, cattle and othe r property belonging to Kamayya were se ized and auctioned. Kamayya, who has s ince gone into hidin g, and his followers hid in caves and carr ied on the movemen t. After facing sever e detention, 360 trib al families were reu nited and housed at BeetuGuruvu near Garudapalli under hi s leadership. The vil lage is now titled Ka mayyapeta. Howeve r, the huts were also demolished and the Kamayyafamily was dispersed along with the people. So many attempts were made by the British gover nment, no reason wa s found for Kamayy a's arrest. Kamaya was arrested in 1940 in a conspiracy by F orest officials, polic

					e and Muttadars to c ut down large trees and build huts for co ngressional meeting s and for the conven ience of activists fro m far and wide. Aft er his release, his de tention increased an d he went into hidin g with his family. S even years passed, c hanging secret bases in the forest. He die d on 5 <sup>th</sup> May, 1959.
41	$\mathcal{C}$	Lagarai, R ajavomma ngimandal		LagaraiPitoru	Land rights and he a gainst the Madras F orest Act.
42	Veeraiadora	Lagarai, R ajavomma ngimandal		LagaraiPitoru	He arrested in Rajav ommangi station ag ainst thew Madras F orest Act.
43	Dwarabandala Chandrayya (Konda Kapu)	Rekapalli			Visakha, Khammam and East Godavari – Lands Rights at the t ime of 1890 against thew Madras Forest Act.
	daBayanna (P eddaBailodu) S/o Papanna	liDornal	bailu Villa ges Forest		He took part in the a gitation for responsible government in the Madras State at Thummala village. The agitation resulted in the indiscriminate of police firing on the a gitators on 25 April 1938 Bayyanna(Bheemiah) was one among those killed in the firing.

45	Hanumanthap	Kottapalli	Thummala	Chenchu Revo	He took part in the a
	pa	Villagae&	bailu Villa	lt	gitation for responsi
		Mandal of	ges Forest		ble government in th
		Kurnool D	area		e Madras State at Th
		istrict			ummala village. A f
					armer, educated up t
					o Matric, he took pa
					rt in the popular mov
					ement for responsibl
					e government in the
					Madras State. The a
					gitation resulted in i
					ncident of police firi
					ng on the agitators a
					t Nallamala forest on
					25 April1938. Hanu
					manthappa was one
					among those who di
					ed in the firing.

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